

**Annexure-2**

**Name of the corporate debtor: S.B. ISPAT (INDIA) PRIVATE LIMITED; Date of commencement of liquidation: 18.11.2022;**

**List of stakeholders as on: 31.01.2023**

**List of unsecured financial creditors**

**(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
1	Taurus Commercial Services Private Limited	10.12.2022	2,181,261.00	2,181,261.00	Financial Creditor	Nil	1.81	-	-	-	-	
2	IDFC First Bank Limited	16.12.2022	2,264,365.38	2,264,365.38	Financial Creditor	Nil	1.88	-	-	-	-	
3	Dhani Loans and Services Limited	20.01.2022	3,494,850.00	3,494,850.00	Financial Creditor	Nil	2.91	-	-	-	-	Refer Note 1
	<b>Total</b>		<b>7,940,476.38</b>	<b>7,940,476.38</b>				-	-	-	-	

*Note 1: In terms of the Regulation 12 (2) (c) of the IBBI (Liquidation Process) Regulations 2016, the claim of Dhani Loans & Services Limited who had not submitted its claim during the liquidation process shall be deemed to be submitted under Section 38 of the Code, since their claims has been duly collated and admitted by the Interim Resolution Professional/Resolution Professional during the Corporate Resolution Process of the Corporate Debtor*